

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**  
**PETITION NUMBER : CP(IB)/50(CHE)/2023**  
**NAME OF THE PETITIONER : Samal Infra Projects Pvt Ltd**  
**NAME OF THE RESPONDENT(S) : Sungbo Engineering India Pvt Ltd**  
**UNDER SECTION : Sec 9 Rule 6 of IBC, 2016**  
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**ORDER**

Ld. Counsel Mr. Surendra Kumar Panda for the Petitioner. Ld. Counsel Mr. V.S. Dubey for the Respondent.

Ld. Counsel for the Respondent sought 4 weeks additional time to provide details as directed by this Tribunal vide order dated 20.02.2024.

This is the final opportunity and the information be filed by 01.05.2024 and the copy be served to the Applicant.

List the Petition for hearing on **21.06.2024**.

**-Sd-**  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

**-Sd-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk